

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.1840
TO BE ANSWERED ON 20-12-2018

Release of Funds under SBM-G

1840. COL. SONARAM CHOUDHARY:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government has not released first instalment under Swachh Bharat Mission-Grameen (SBM-G) for the financial year 2018-19 to certain States and if so, the details thereof;
- (b) whether required Provisional Utilisation Certificates for the financial year 2017-18 and 2018-19 have been forwarded to the Government by Rajasthan but first instalment of Rs. 1283 crore out of approved Annual Work Plan of Centre share to the said State under this Mission for the financial year 2018-19 has not released so far;
- (c) if so, the facts thereof; and
- (d) the time by which funds are likely to be released by the Government?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) The first instalment of funds under Swachh Bharat Mission (Gramin)[(SBM-G)] for the financial year 2018-19 have not so far been released to the States of Gujarat, Himachal Pradesh, Meghalaya, Nagaland, Punjab and Uttarakhand due to high unspent balance available with these States.
- (b) to (d) During 2018-19, an amount of Rs.865.88 crore has been tentatively allocated to Rajasthan under SBM(G). On receipt of Provisional Utilisation Certificate for 2017-18 and 2018-19, out of total amount of 1st instalment of Rs.432.94 crore, an amount of Rs.373.50 crore has been released to the State as part of 1st instalment as per SBM(G) guidelines. Balance funds will be released to the State on fulfilment of conditions for further release.